

- Hyderabad, for the year 1988-89.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the University of Hyderabad, Hyderabad, for the year 1988-89.
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library See No. 666/90]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Historical Research New Delhi, for the year 1988-89 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Historical Research, New Delhi, for the year 1988-89. [Placed in Library See LT—667/90]
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Training in Industrial Engineering, Bombay, for the year 1988-89.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the national Institute for Training in Industrial Engineering, Bombay, for the year 1988-89 together with Audit Report thereon
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute for Training in Industrial Engineering, Bombay, for the year 1988-89.
- (9) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above. [Placed in Library See LT—668/90].
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Western Region) Bombay, for the year 1988-89 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board of Apprenticeship Training (Western Region) Bombay, for the year 1988-89.
- (11) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above. [Placed in Library See No. LT—669/90].

12.32 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

MESSAGE FROM RAJYA SABHA

[*English*]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

'I am directed to inform the Lok Sabha that the Commissions of Inquiry (Amendment) Bill, 1990, which was passed by the Lok Sabha at its sitting held on the 29th March, 1990, has been passed by the Rajya Sabha at its sitting held on the 10th April, 1990, with the following amendment:—

Clause—2

That at page 1, for lines 5 and 6, the following be substituted, namely:—

Bomb. blasts in Dooars Exp. &

2. In section 3 of the Commissions of Inquiry Act, 1952,— Amendment of section 3 of Act 60 of Act 60 of 1952.

(a) in sub-sections (1) and (4), for the words "the House of the People or, as the case may be, the Legislative Assembly of the State", whenever they occur, the words "each House of Parliament or, as the case may be, the Legislature of the State" shall be substituted:

(b) sub-sections (5) and (6) shall be omitted.

I am, therefore, to return herewith the said Bill in accordance with the provisions of rule 128 of the Rules of Procedure and conduct of Business in the Rajya Sabha with the request that the concurrence of the Lok Sabha to the said amendment be communicated to this House.

12.33 hrs.

**Commission for Inquiry (Amendment)
Bill 1990 as amended by Rajya Sabha**

[English]

SECRETARY-GENERAL: Sir, I lay on the Table the Commissions of Inquiry (Amendment) Bill, 1990, which has been returned by Rajya Sabha with an amendment.

12.34.

STATEMENT BY MINISTER

Bomb blast involving 5718 Dooars Express on 12.4.90 and 5609 Avadh Assam Express on 13.4.90 on Alipurduar division of North East Frontier Railway and Fire Accident in 383 Makameh-Darapur Passenger Train on 16.4.90

[English]

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): With profound

regret, I apprise the House of 2 unfortunate accidents in a single night caused by bomb blasts, the first involving train No. 5718, Dooars Express and another more these accident to train No. 5609 Avadh-Assam Express. Both these accidents occurred on the Alipurduar Division of Northeast Frontier Railway.

In the first accident at 21.30 hours on 12.4.90, while 5718 Guwahati-Katihar Dooars Express was on run between Bijni and Chaprakata on the Guwahati-New Bongaigaon Metre Gauge section, a bomb exploded under the moving train resulting in the derailment of the 6th coach from the train engine at Km. 134/11 (Metre Gauge). As a result of this accident, 1 passenger lost his life and 10 passengers sustained injuries out of which 5 were grievous.

Immediately on receipt of information about the accident, the medical van from New Bongaigaon was rushed to the site and arrived there at 23.30 hours with Divisional Officers and a medical team. The injured were taken to the Railway Hospital at New Bongaigaon for treatment.

A much more serious accident occurred a few hours later at 02.50 hours on 13.4.90 when a bomb exploded under train No. 5609 Avadh-Assam Express at Km. 216/03 (Broad Gauge) between Kokrajhar and Fakiragram stations on the New Bongaigaon-New Jalpaiguri Broad Gauge single line section, 8 coaches marshalled 3rd to 10th from train engine derailed, of which 6 coaches marshalled 4th to 9th from train engine capsized. As a consequence of this accident, 13 passengers lost their lives and 65 passengers sustained injuries, out of which 21 were grievous.

Immediately on receipt of information about the accident, medical relief vans with Divisional Officers and medical teams were rushed to the site from Alipurduar, New Bongaigaon and Guwahati. The Divisional Railway Manager, Alipurduar and some of the Divisional Officers who were on their way to the site of the first accident, turned back and reached the accident site near Fakira-